

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL



APPLICATION NUMBER :

PETITION NUMBER : TCP/139/ (IB)/2017

NAME OF THE PETITIONER(S) : BULDANA URBAN CREDIT CARE PVT LTD


NAME OF THE RESPONDENT(S) : VINKEM LABS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	A.M.J LARGO	COUNSEL FOR PETITIONER	
2.	L. ABIRAMI	Counsel for Respondent (K. Sumathi)	

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for respondents filed additional typeset and furnished copy of the same to the other side. Time extended at request for submitting arguments. Put up on 11.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)